Assessment of food situation

370. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether Government have recently made any assessment of food situation in the country in the context of drought, famine and flood conditions prevailing in certain regions;
- (b) if so, the details of the assessment made in this regard; and
- (c) the measures proposed to be taken to meet the requirements of the country during the years 1969 and 1970?

MINISTER OF STATE IN THE THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVE-CO-OPERATION LOPMENT AND (SHRI ANNASAHEB SHINDE): (a) An assessment of the food situation in the country is made on a continuous basis from month to month.

- (b) The over-all situation is well in hand.
- (c) For the current year foodgrains procured from within the country and from imports is expected to be sufficient for public distribution and for building up a reasonable buffer stock. For 1970, the measures will depend on the 1969-70 kharif and rabi harvests.

RATES OF ADMISSION IN CINEMA HALLS

371. SHRI M. SRINIVASA REDDY: SHRI Y. A. ADINARAYANA REDDY:

Will the Minister of INFORMATION AND BROADCASTING AND COM-MUNICATIONS be pleased to state:

- (a) whether it is a fact that the Delhi Motion pictures Association has sought permission to fix the rates of admission in Cinema Halls; and
- (b) if so, the reaction of the Government of India in the matter?

MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICA-TIONS (SHRI I. K. GUJRAL) : (a) Yes, Madam.

(b) The matter is under consideration by the Delhi Administration in consultation with the Delhi Motion Pictures Association. The ultimate decision lies with the Administration.

[RAJYA SABHA]

372. [Transferred to the 31st July, 1960]

C. H. S. FOR THE EMPLOYEES OF P. & T DEPARTMENT

373. DR. BHAI MAHAVIR: Will the Minister of INFORMATION AND BROADCASTING AND COMMU-NICATIONS be pleased to state :

- (a) whether it is a fact that the Central Government Contributory Health Scheme has not been extended to the Employees of the Posts and Telegraphs Department;
- (b) if so, what are the reasons therefor:
- (c) how much expenditure is being incurred annually, and in particular during the year 1968-69 by way of reimbursement of medical charges to these Emplo-
- (d) whether Government propose to effect economy in this increasing expenditure; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMU-NICATIONS (PROF. SHER SINGH) : (a) and (b) No, Madam. The P. & T. Department has either been participating or has agreed to participate in the Central Government Contributory Health Scheme wherever it is in existence.

- (c) The figures of expenditure during 1968-69 are under compilation. However, it was Rs. 2.94 crores during 1965-66, Rs. 3.95 crores during 1966-67 and Rs. 4.51 crores during 1967-68.
- (d) and (e) Suitable measures have been taken to check the rising trend in expenditure on medical reimbursement such as-
 - (i) Opening P. & T. dispensaries.
 - (ii) Restriction on the number of authorised medical attendants as also on the chemists at various places.
 - (iii) Participation in the C. G. H. S. wherever it is extended.
 - (iv) Strict check of all claims for reimbursement of medical expenses and investigation of all